

## Annexure-2

Name of the corporate debtor: Abhay Nutrition Pvt Ltd;

Date of commencement of liquidation: 07/02/2020;

List of stakeholders as on: 15/07/2022

List of unsecured financial creditors  
(Amount in ₹)

| Sl. No. | Name of creditor                     | Details of claim received |                | Details of claim admitted |   |                             | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |  |
|---------|--------------------------------------|---------------------------|----------------|---------------------------|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
|         |                                      | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount covered by guarantee |                            |  |                          |                                    |                 | % share in total amount of claims admitted |
| 1       | Responsibility Fair Agriculture Land | 12.03.2020                | 284,205,222    | 284,205,222               | On account of Corporate Guarantee given to Krishi Nutrition Limited | 284,205,222                 | 14.15%                     | 0  | 0                        | 0                                  | 0               | -  |
| 2       | RBL Bank                             | 11.03.2020                | 82,529,225     | 82,529,225                | On account of Corporate Guarantee given to farmers                  | 82,529,225                  | 4.11%                      | 0  | 0                        | 0                                  | 0               | -  |